

25.10.94 Hon. Mr. K. Muthukumar, A.M.

Division Bench is not available today. The case is adjourned to 5.12.94 for hearing.

OIR
pleading one complete
In this case.

Bar
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2/12/94

8/12/94

Hon. Mr. S. Das Gupta, AM
Hon. Mr. J. S. Cheliod, JM

None appeared for the applicant. Shri G. P. Agarwal for the respondents. On 2 earlier occasions also, none appeared on behalf of the applicant. No request has also been received for adjournment in this case. In view of this, it appears that the applicant has lost interest in pursuing this case & the same is therefore dismissed in default & for non-prosecution.

James J
JM

W.C.
AM